

Oil Ghanis in Punjab

2918. Shri Daljit Singh: Will the Minister of Commerce and Industry be pleased to state:

(a) the total number of oil ghanis at present working in various districts of Punjab with names of places under the Khadi and Village Industries Commission; and

(b) the facilities that have been given to the villagers for opening the oil ghanis?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) The information is being collected and it will be laid on the Table of the House.

(b) Besides supply of improved ghanis at subsidized rate, financial assistance is given in the form of loans and grants for the following purpose:—

- (i) Setting up of ghani manufacturing workshops;
- (ii) Construction of worksheds;
- (iii) Marketing of Oil;
- (iv) Conversion of existing traditional ghanis into improved ghanis;
- (v) Purchase and storage of oil seeds;
- (vi) Formation of co-operative societies of the artisans;
- (vii) Training of telis, mistries and inspectors;
- (viii) Meeting establishment expenses.

Handloom Industries in Punjab

2919. Shri Daljit Singh: Will the Minister of Commerce and Industry be pleased to state:

(a) the total output of handloom products in Punjab during 1960-61 and 1961-62; and

(b) the allocation of funds to Punjab for the development of handloom

industries during the Third Five Year Plan period?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) Information is not available. It is being collected and will be laid on the Table of the House.

(b) Rs. 45 lakhs.

Green Tea

2920. Shri Hem Raj: Will the Minister of Commerce and Industry be pleased to state:

(a) the quantity of green tea lying unsold in Punjab;

(b) the reasons for this stock-piling;

(c) how far it has brought down the price of green tea; and

(d) the steps Government propose to take for its early disposal?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) About 5 lakh kgms as on the 1st May 1962.

(b) The main reason is that with the land route from Amritsar to Kabul via Pakistan closed airlifting is the only means of transport.

(c) It is understood that as a result of stock-piling, the prices have come down by about 25 to 37 naya paisa per kgm.

(d) Steps have been taken to airlift as much green tea as possible.

“स्वतंत्र समाचार”

२६२१. श्री बरेवा: क्या सूचना और प्रसारण मन्त्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि कोटा (राजस्थान) से एक साप्ताहिक पत्र “स्वतंत्र समाचार” पिछले १० महीनों से बराबर निकल रहा है;

(ख) क्या इस पत्र ने रजिस्ट्रेशन के लिये समाचार पत्रों के रजिस्ट्रार के कार्यालय में आवेदन कर रखा है ;

(ग) यदि हां, तो रजिस्ट्रेशन में देर लगने के क्या कारण हैं ;

(घ) क्या यह सच है कि इस नाम का कोई दूसरा पत्र भारत में अन्यत्र कहीं नहीं निकलता है ; और

(ङ) यदि हां, तो इसका रजिस्ट्रेशन कब तक हो जायेगा ?

सूचना और प्रसारण मंत्रालय में उपमंत्री (श्री शाम नाथ) : (क) इस बात का पता लगाया जा रहा है कि क्या हिन्दू मासिक पत्र "स्वतन्त्र समाचार" नियमित रूप में प्रकाशित हो रहा है या नहीं ।

(ख), (ग), (घ) और (ङ) जिला-धीश कोटा ने ७-६-१९६१ को प्रेस रजिस्ट्रार को बताये बिना "स्वतन्त्र समाचार" के बारे में डिक्लेरेशन की तस्दीक दे दी और प्रेस रजिस्ट्रेशन एण्ड बुक एक्ट की धारा ६ का उल्लंघन हुआ । प्रेस रजिस्ट्रार के रिकार्ड में पता चलता है कि इसमें पहले "स्वतन्त्र समाचार पत्र" नामक एक दैनिक समाचार पत्र जोधपुर से २० फरवरी, १९६० को बाकायदा डिक्लेरेशन के अधीन जारी हो चुका था । क्योंकि "स्वतन्त्र समाचार" नाम पहले से मौजूद "स्वतन्त्र समाचार पत्र" से भिन्नता जुलता था इसलिए राज्य सरकार से इस बात की पूछताछ की गई कि क्या "स्वतन्त्र समाचार पत्र" तब भी प्रकाशित हो रहा था । अब इस बात की तसदीक कर ली गई है कि जोधपुर के दैनिक हिन्दी पत्र का प्रकाशन बन्द हो गया है और इस तरह से "स्वतन्त्र समाचार" के रजिस्ट्रेशन के लिए अर्चन दूर हो गई है ।

Import of Dyes and Chemicals

2922. Shri Subbaraman: Will the Minister of Commerce and Industry be pleased to state:

(a) the quantity of dyes and chemicals imported country-wise and for the years 1959-60, 1960-61; and 1961-62 and its value; and

(b) through what agencies they are imported?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) A statement is laid on the Table of the House. [See Appendix III, annexure No. 16].

(b) Established Importers, Actual Users and State Trading Corporation.

Refugees in Tollyganj Railway Colony, Calcutta

2923. Shri Dinen Bhattacharya: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that the refugees who are staying in the Tollyganj Railway Colony, Calcutta have been served with a quit-notice by the Railway authorities;

(b) whether these refugees do not have any alternative accommodation and have to leave this place within fifteen days; and

(c) if so, the steps Government intend to take in the matter?

The Deputy Minister in the Ministry of Works, Housing and Supply (Shri P. S. Naskar): (a) to (c). Information is being collected and will be laid on the Table of the Sabha.

Brewery Project in West Bengal

2924. Shri Yogendra Jha: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that Government have granted an import licence of the value of nearly Rs. 22 lakhs for the import of machinery, etc. for a Brewery Project in West Bengal;

(b) whether it is also a fact that offers were made to Government for